GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEPELOVEMENT

LOK SABHA UNSTARRED QUESTION NO. 3361 TO BE ANSWERED ON 05.08.2022

BBBP SCHEME

3361. SHRI HEMANT TUKARAM GODSE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of districts where the Beti Bachao-Beti Padhao (BBBP) scheme has been implemented till date, State-wise;
- (b) whether the Government proposes to include more districts under the scheme;
- (c) if so, the details thereof indicating the requests received and the districts proposed to be included thereunder, State-wise including Maharashtra and Gujarat; and
- (d) whether the Government has partnered with any NGO for implementation of this scheme in these States and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a): Ministry of Women and Child Development implements Beti Bachao Beti Padhao (BBBP) Scheme which aims to address declining Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum. The key elements of the scheme included nation-wide media and advocacy campaign and multi-sectoral interventions in selected 405 districts. State-Wise number of selected Multi Sectoral districts (405) is at **Annexure I**.
- (b) & (c): Now, for the 15th Finance Commission period, the BBBP scheme has been approved as a component under Sambal sub-scheme of Mission Shakti. Under BBBP component, all the districts of the country are covered through multi-sectoral intervention including those from State of Maharashtra and Gujarat.
- (d): No, Sir. Central Government has not partnered with any NGO for implementation of this scheme.

Statement referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 3361 for 05.08.2022 raised by Shri Hemant Tukaram Godse regarding BBBP Scheme:

State wise details of districts covered under BBBP

		No. of districts covered till F.Y. 2021-22
S.No.	State/UT Name	
1	ANDAMAN AND NICOBAR ISLANDS	1
2	ANDHRA PRADESH	8
3	ARUNACHAL PRADESH	6
4	ASSAM	3
5	BIHAR	17
6	CHANDIGARH	1
7	CHHATTISGARH	2
8	DELHI	9
9	GOA	1
10	GUJARAT	22
11	HARYANA	21
12	HIMACHAL PRADESH	8
13	JAMMU AND KASHMIR	20
14	JHARKHAND	12
15	KARNATAKA	5
16	KERALA	1
17	LADAKH	1
18	LAKSHADWEEP	1
19	MADHYA PRADESH	42
20	MAHARASHTRA	31
21	MANIPUR	8
22	MEGHALAYA	2
23	MIZORAM	2
24	NAGALAND	7
25	ODISHA	15
26	PUDUCHERRY	1
27	PUNJAB	20
28	RAJASTHAN	33
29	SIKKIM	1
30	TAMIL NADU	11
31	TELANGANA	8
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	3
33	TRIPURA	1
34	UTTAR PRADESH	68
35	UTTARAKHAND	13
36	WEST BENGAL	0
30		
	Total	405